

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 613  
CP-230/241-242/ND/2023  
IA/436/2023

**IN THE MATTER OF:**  
**Mr. Rajiv Bakshi**

...APPLICANT

**Vs.**

**M/s. Eco RRB Infra Pvt. Ltd.**

...RESPONDENT

**Section**

**U/s 241-242 of Comp. Act, 2013**

**Order delivered on 18.07.2024**  
**HYBRID HEARING (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant:** Adv. Ashutosh Gupta and Adv. Gaurav Rana  
**For the Respondent** : Adv. Karan Nagrath, Adv. Niharika Nagrath,  
Adv. Nupur Kumar, Adv. Ambuj Tiwari R-2  
and R-3

**ORDER**

Due to paucity of time, the matter is adjourned to **26.09.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**